

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)/1/CHE/2024  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Indetools Pvt Ltd and Other  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. PCS Ms. B Chandra for the Applicant.

Arguments on the application heard.

Written synopsis filed. Memo also filed vide SR. No. 976 dated 23.02.2024 enclosing the certificate of statutory auditor on the accounting treatment - Transferor Company.

Orders reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)